

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.201/2016
CA NO.

CORAM:

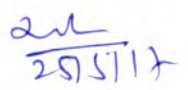
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY : Skyway Ventures Ltd.

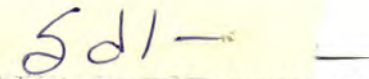
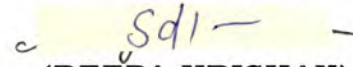
SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Dr. Ramesh Kumar	Adv.	OC, DELHI	
2)	Neelima Tripathi	Adv.	} for SEBI	M.
3)	Bhumika Yadav	Adv.		
4.	Mr. P. Nagesh	Adv.	} Petitioner	Am. Justice
5-	Ms. Anand M. Mishra	Adv.		

ORDER

Learned Counsel for the Petitioner seeks and is granted two weeks time to file reply to the objections raised by the RD and SEBI. Rejoinder, if any, be filed within two weeks thereafter.

List for arguments on 4th August, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi